

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.P. (IB)-266(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: IDBI Bank Limited

VS

Prakash Chandra Kapoor

Appearance:

For the Petitioner: Adv. Prakash Sinda a/w Adv. Ruchita Jain

SECTION 95(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard the Ld. Counsel for the Petitioner sometime. She seeks to place on record the Form-D certificated issued by NeSL to show the evidence of default.

Let the same be done within two weeks. List on **06.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)